

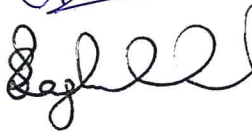


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	Hearing	391/ 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Prema Hatti	ROC	
	J. K. Langoram.	OL	
	Raghuram Cadamki	Petitioner	

Counsel for petitioner is *present*. Smt. Prema hatti, Standing Counsel for ROC and RD is present. ROC has filed his report. But, RD has not filed his report. Assistant from OL office is present. He requested time to file the report of OL.

List it on 16.10.2017.

  
MEMBER (J)

  
MEMBER (T)